

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
STARRED QUESTION NO. 114
TO BE ANSWERED ON 29th JULY, 2026

PERFORMANCE OF PACS COMPUTERIZATION

114 SHRI G.C. CHANDRASHEKHAR:

Will the Minister of COOPERATION be pleased to state:

- (a) the State-wise number of Primary Agricultural Credit Societies (PACS) computerized under the Central Sector Scheme as on 30 June, 2026;
- (b) the PACS integrated with banking and digital service platforms; and
- (c) whether the Ministry has assessed the impact on business turnover and member services?

ANSWER

MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) IN RESPECT OF
RAJYA SABHA STARRED QUESTION NO. 114 FOR REPLY ON 29TH JULY, 2026
ASKED BY SHRI G.C. CHANDRASHEKHAR REGARDING
PERFORMANCE OF PACS COMPUTERIZATION.**

- (a) The Government approved the Centrally Sponsored Project for Computerisation of functional Primary Agricultural Credit Societies (PACS) on 29.06.2022 with the objective of bringing all functional PACS on a common ERP (Enterprise Resource Planning)-based National Software and strengthening their operational efficiency, transparency and service delivery. The Project, initially approved for 63,000 PACS, has subsequently been expanded to 79,630 PACS with a revised total financial outlay of ₹2,925.39 crore.

The State/UT-wise number of PACS computerized/onboarded under the Project as on 30.06.2026 is given at **Annexure-‘A’**.

- (b) The Ministry has initiated steps to integrate the PACS ERP system with other State platforms to streamline agricultural credit and service delivery. These are 1) Andhra Pradesh -e-Governance Services, Paddy Procurement, LPG, MARKFED, the IGRS Registration & Stamp Portal of the Government of Andhra Pradesh, the Public Distribution System (PDS), e-Crop and the CCLA (Chief Commissioner of Land Administration) platform; 2) Bihar- Aadhaar-enabled Public Distribution System (AePDS) and e-Sahkari; 3) Chhattisgarh- Ekikrit Kisan Portal, Committee Registration Module, Khadya Portal, MARKFED, Bhuiyan Citizen UI and the Food, Civil Supplies and Consumer Protection Department portal; 4) Gujarat, -Gujarat Cooperative Portal and Any ROR (Any Record of Rights) Gujarat Portal; 5) Madhya Pradesh-MP Bhulekh and the Samagra Samajik Suraksha Mission; 6) Rajasthan -e-Dharti, Rajasthan State Data Centre (RSDC), Single Sign-On (SSO), ePDS, Jan Soochna Portal and RajSahakar Portal; 7) Uttar Pradesh- UP Bhulekh Portal and Tamil Nadu -Comprehensive Audit Management System (CAMS).

Along with the above integrations, PACS ERP System also includes integration with Pradhan Mantri Kisan Samriddhi Kendras (PMKSK), Common Service Centres (CSCs), Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJK), Kisan Rin Portal etc.

e-PACS software is completed for integration with DCCB in Tamil Nadu and is planned for integration with DCCB CBS software in 3 tier States and with CBS of StCB in 2 tier States.

- (c) The Ministry through its various meetings, zonal conferences, monthly and quarterly meetings and through various other monitoring mechanisms reviews various parameters on regular basis and assesses the gap areas and strategies to work on various indicators. As per **Annexure ‘B’**, the assessment on account of important yardsticks like increase in membership, number of transactions and loans, is positive and encouraging.

Annexure-‘A’

S. No	States/UTs	Approved PACS	Hardware Delivered	Computerised PACS
1	Andaman and Nicobar	46	46	46
2	Andhra Pradesh	2,037	2,021	2,021
3	Arunachal Pradesh	139	14	14
4	Assam	850	709	581
5	Bihar	4,495	4,477	4,482
6	Chhattisgarh	2,028	2,028	2,028
7	Daman and Diu	9	4	4
8	Goa	86	58	55
9	Gujarat	6,216	5,754	5,760
10	Haryana	710	710	710
11	Himachal Pradesh	1,885	1,789	1,598
12	Jammu and Kashmir	708	537	537
13	Jharkhand	2,797	1,500	1,491
14	Karnataka	5,894	5,491	4,590
15	Ladakh	10	10	10
16	Madhya Pradesh	5,455	4,536	4,536
17	Maharashtra	12,178	12,000	12,033
18	Manipur	308	196	214
19	Meghalaya	330	108	103
20	Mizoram	99	49	45
21	Nagaland	231	231	142
22	Odisha*	4,240	0	0
23	Pondicherry	45	45	44
24	Punjab	3,482	3,456	3,454
25	Rajasthan	8,525	6,781	6933
26	Sikkim	131	107	107
27	Tamil Nadu	4,561	4,532	4,481
28	Tripura	475	268	268
29	Uttar Pradesh	6,257	3,581	3,219
30	Uttarakhand	1,216	670	668
31	West Bengal	4,187	4,167	3,512
	Total	79,630	65,875	63,686

*** Odisha has recently joined this project.**

Membership, Loanee and Loans

S. No	States/UTs	Total Membership (2025-26)	Loans (Cr) 1Apr 25 to 31 March26	Loans (Cr) 1Apr 26 to 15 July 26
1.	Andaman and Nicobar	17,359	10.65	4.49
2.	Andhra Pradesh	26,44,007	33,724.78	7,639.51
3.	Arunachal Pradesh	15,934	-	-
4.	Assam	17,08,137	11.59	2.37
5.	Bihar	75,02,351	7.65	5.77
6.	Chhattisgarh	37,33,604	6,797.33	1,706.26
7.	Daman and Diu	6,020	0.37	0.08
8.	Goa	84,783	17.42	0.64
9.	Gujarat	24,89,917	25,685.55	7,476.39
10.	Haryana	27,14,141	16,712.31	5,568.70
11.	Himachal Pradesh	11,39,201	611.86	89.76
12.	Jammu and Kashmir	1,82,414	1.50	0.53
13.	Jharkhand	9,13,828	10.26	0.27
14.	Karnataka	77,82,575	35,641.43	4,934.32
15.	Ladakh	1,179	-	-
16.	Madhya Pradesh	61,75,257	37,892.58	17,002.49
17.	Maharashtra	81,56,533	22,644.22	7,312.33
18.	Manipur	33,774	2.40	0.25
19.	Meghalaya	30,192	1.59	1.39
20.	Mizoram	29,132	23.25	5.04
21.	Nagaland	6,914	0.24	0.15
22.	Puducherry	3,08,975	750.20	197.54
23.	Punjab	26,19,295	34,368.22	361.27
24.	Rajasthan	1,08,60,645	18,487.30	83,507.25
25.	Sikkim	25,467	1.41	0.74
26.	Tamil Nadu	2,78,64,077	82,788.11	16,410.58
27.	Tripura	4,20,726	11.22	0.82
28.	Uttar Pradesh	70,56,734	7,459.13	3,392.31
29.	Uttarakhand	18,96,494	1,854.88	464.41
30.	West Bengal	1,05,14,095	601.12	118.40
	Total	10,69,33,760	3,26,118.56	1,56,204.04

- Membership has shown an increase of 4,38,521 over a period of 1 year.
- Number of transactions has increased from 15.54 Crore (April 2025) to 42.98 Crore (April 2026) i.e. an increase of 27.44 crore (177%).
- Various other indicators are also monitored and assessed on regular basis.